HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. (App.) / II-14-1/2025 (Pt.-III)

Bilaspur, dated: 20 August, 2025

Following employees of this Registry are promoted to the post of **Assistant Grade-II** in **Level-6** of Pay Matrix (25300-80500), in the establishment of this High Court, on officiating capacity for a period of two years, from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name & Designation of Employees
1.	Smt. Sadhana Dhruw W/o Late Shri Anivesh Singh Dhruw, A.GIII
2.	Shri Amar Dhruw S/o Late Shri Santosh Kumar Dhruw, A.GIII
3.	Shri Sanjay Kumar Sahu, S/o Shri Lakhan Lal Sahu, A.GIII
4.	Shri Kushal Kumar Mourya S/o Shri Jagdev Prasad Mourya, A.GIII
5.	Shri Surya Bahadur Gharti S/o Shri Naval Singh Gharti, A.GIII
6.	Shri Naresh S/o Shri Govind Ram, A.GIII
7.	Shri Sushil Kumar Dhuri S/o Shri Mohan Lal, A.GIII
8.	Shri Raj Kumar Sahu S/o Late Shri Shankar Lal Sahu, A.GIII
9.	Shri Roshan Kumar Yadav S/o Shri Banshiram Yadav, A.GIII
10.	Smt. Manisha Chauhan W/o Shri Raj Kumar Chauhan, A.GIII
11.	Smt. Namrata Barwa W/o Shri Prafull Barwa, A.GIII
12.	Shri Sachin Kumar S/o Shri Kumud Kumar Singh, A.GIII
13.	Shri Shravan Kumar S/o Late Shri Jethuram Yadav, A.GIII
14.	Shri Ramsharan Singh Rajput S/o Shri Sukhram Singh Rajput, A.GIII
15.	Shri Suresh Kumar Sahu S/o Shri Manharan Lal Sahu, A.GIII
16.	Shri Surendra Singh Rawat S/o Shri Satye Singh Rawat, A.GIII

S.No.	Name & Designation of Employees
17.	Shri Mannulal Sonwani S/o Shri Banshi Lal Sonwani, A.GIII
18.	Shri Yogesh Kumar Gautam S/o Shri Nayan Shankar Gautam, A.GIII
19.	Shri Vinay Kumar Tiwari S/o Shri Hari Prasad Tiwari, A.GIII
20.	Shri Lochan Gir Gosai S/o Shri Chandu Gir Gosai, A.GIII
21.	Shri Bodhram Sahu S/o Shri Loknath Sahu, A.GIII
22.	Shri Ksheer Sagar Sahu S/o Shri Jaharu Lal Sahu, A.GIII
23.	Shri Kiran Kumar Yadav S/o Late Shri Ghasiya Ram Yadav, A.GIII
24.	Shri Prahlad Singh S/o Shri Ram Lochan Singh, A.GIII
25.	Smt. Urmila Tomar W/o Shri Vishal Singh Tomar, A.GIII
26.	Smt. Meena Maharoliya W/o Late Shri Akash Maharoliya, A.GIII
27.	Shri Rajesh Kumar Dubey S/o Shri Ram Kishun Dubey, A.GIII
28.	Shri Mahendra Kumar S/o Shri Sukhdeo Samundre, A.GIII
29.	Smt. Seema Rawat W/o Late Shri Susheel Kumar Rawat, A.GIII
30.	Shri Ajay Kumar Yadav S/o Shri Firat Ram Yadav, A.GIII
31.	Smt. Sarika Sharma W/o Late Shri Devi Prasad Sharma, A.GIII
32.	Shri Upendra Singh Thakur S/o Shri Nanhe Singh Thakur, A.GIII
33.	Shri Madan Lal Kushwaha S/o Shri Brij Lal, A.GIII
34.	Shri Ram Narayan Shrivas S/o Shri Prakash Shrivas, A.GIII
35.	Shri Mahendra Kumar Sahu S/o Shri Jaitram Sahu, A.GIII
36.	Shri Vijay Kumar S/o Shri Narmada Prasad Rajak, A.GIII

S.No.	Name & Designation of Employees
37.	Shri Ajay Kumar Suryawanshi S/o Shri Babulal Suryawanshi, A.GIII
38.	Shri Rajendra Kumar S/o Late Shri Har Prasad, A.GIII
39.	Ku. Renuka Yadav D/o Shri Kirti Yadav, A.GIII
40.	Shri Laxmi Prasad Kaushik S/o Shri Ishwar Prasad Kaushik, A.GIII
41.	Smt. Preeti Saraf W/o Late Shri Paresh Saraf (D/o Late Shri Sanatan Soni), A.GIII
42.	Shri Ramanand Kaushik S/o Shri Taturam Kaushik, A.GIII
43.	Shri Sumit Kumar Suryawanshi S/o Shri Radheshyam Suryawanshi, A.GIII
44.	Shri Shamsher Iqbal S/o Shri Abdul Rashid, A.GIII
45.	Shri Ankit Patel S/o Shri Ganesh Patel, A.GIII
46.	Shri Parmeshwar Prasad S/o Late Shri Gore Lal, A.GIII
47.	Shri Avesh Kumar Upadhyay S/o Shri Dularam Upadhyay, A.GIII (P.C.O.)
48.	Shri Teejaram Dahire S/o Shri Ratandas, A.GIII (P.C.O.)

By Order of Hon'ble the Chief Justice

Sd/(Mansoor Ahmed)

I/C Registrar General

Endt. No. 16856 II-14-1/2025 (Pt.-III)

Bilaspur, dated: 2 August, 2025

Copy forwarded to: -

- 1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 2. Registrar (Vig./I.&E./Judl./S&A Cell/Com.), High Court of Chhattisgarh, Bilaspur
- 3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 5. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
- 6. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 7. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 8. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,

- 9. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 10. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 11. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 12. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 14. **Above mentioned 48 Employees**, High Court of Chhattisgarh, Bilaspur with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.

(Mansoor Ahmed)
I/C Registrar General

3.